Written
Answers

Jet Fuel

### 7759. Dr. Karni Singh: Shrimati Nirlep Kaur:

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) the names of the Engineers and Scientists who made possible the achievement of self-sufficiency in Jet Fuel; and
- (b) whether the International Air Transport Association have accepted the Indian fuel for refuelling International transport aircraft?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramalah): (a) Jet Fuel can generally be produced at any refinery which produces Kerosene. Self-sufficiency was made possible in India due to the increase in the refining capacity towards the end of 1966/early 1967.

(b) Yes, Sir.

#### Damage to Crops in District Ganganagar of Rajasthan

#### 7760. Dr. Karni Singh: Shrimati Nirlep Kaur:

Will the Minister of Irrigation and Power be pleased to state:

- (a) whether Government are aware of heavy damage done to standing crops in the Ganganagar District of Rajasthan by floods during recent years; and
- (b) the time by which floods control measures are likely to be completed in Rajasthan?

# The Minister of Irrigation and Power (Dr. K. L. Rao); (a) Yes.

(b) Short-term measures by way of local protection works have been completed by the Rajasthan Government. The Ghaggar Flood Diversion Scheme, which was taken up as a long-term flood control measure to divert the

flood waters of the Ghaggar to the depressions south-west of Suratgarh, has been substantially completed. This diversion channel has also been commissioned during the current year.

#### Publicity Industry

#### 7761. Shri Ram Kishan Gupta: Shri Yashpal Singh:

Will the Minister of Finance be pleased to state:

- (a) whether Government have received any request from the National Book Development Board to add "Books" as an item under the Fifth Schedule of the Income-tax Act to afford necessary facilities for the growth of publicity industry; and
  - (b) if so, the action taken thereon?

#### The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The request of the National Book Development Board is being considered by the Government.

#### Investors of Indian Origin Abroad

7762. Shri Madhu Limaye: Shri S. M. Banerjee: Shri George Fernandes: Dr. Ram Manohar Lohia: Shri Ram Sewak Yaday:

Will the Minister of Finance be pleased to state:

- (a) whether Government have received any memorandum from the Indian investors overseas regarding the effects of devaluation on investment in the National Savings Certificates;
- (b) whether it is a fact that the Government through advertisements in overseas newspapers or through other media insisted such investment from Indian nationals abroad;
- (c) if so, the details of the media used to attract these savings from Indian nationals living abroad;

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(d) whether the capital was repatriable along with interest;

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- (e) whether devaluation has meant virtual confiscation of a big percentage of this capital and interest; and
- (f) if so, whether Government propose to devise a scheme to relieve the hardship caused to these small investors of Indian origin abroad?

### The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

- (b) and (c). The Government of India only exhorted the Indian nationals, abroad through publicity literature and Indian Missions to invest in the Savings Certificates in order to mobilise the foreign exchange held by them for the country's defence and other requirements. There was no question of insisting on such investments, which were made voluntarily by them.
- (d) Repatriation of the maturity or pre-maturity value of the Certificates as also the interest has necessarily to be in conformity with the Exchange Control Regulations in force in India and in the country of the investors' residence. This was made clear in the publicity literature also.
- (e) and (f). Any repatriation on or after 6th June, 1966 when the rupee was devalued can only be at the current exchange rate and not at the predevaluation exchange rate merely because the investments were made prior to devaluation. The interest and principal in respect of Small Savings Securities are payable only in India in Indian currency. No loss in terms of foreign exchange would arise if the interest and principal are not repatriated but are retained in India. It is not possible for the Government of India to compensate such investors for any national loss in terms of the foreign exchange equivalent which they might suffer because of the devaluation.

# Power Shortage in States

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7763. Shri Madhu Limaye: Shri S. M. Joshi: Shri Sradhakar Supakar: Shri Chintamani Panigrahi: Shri G. S. Mishra:

### Will the Minister of Irrigation and Power be pleased to state:

- (a) whether there is likely to be power shortage in some States;
- (b) whether this is due to inadequate rains or strikes; and
- (c) if so, the steps taken by Government to counter the effects of this shortage?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Power shortage conditions are prevailing in Rajasthan and also in Eastern Uttar Pradesh at present. During the current year, power shortage conditions are not anticipated in any other States.

- (b) Power shortage conditions arise from one or more of the following causes:
  - (i) Failure of rains which affects
     the power availability from
     hydro-electric projects parti cularly with storage dams.
  - (ii) Unforeseen breakdown of generating plant or ancillaries. Such breakdown limits power availability for the power station concerned thermal or hydro.
  - (iii) Delay in the implementation of new power generation scheme. Such delays often lead to demands exceeding the available supply of power.

Strikes may cause delay in the timely implementation of power projects or temporary dislocation in the power supply only.

- (c) The following steps are taken to avoid power shortages:
  - (i) Systematic load surveys are carried out to ascertain pracisely the future demands for